NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 24/ND/08 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE COMPANY: Ms. Veena Gupta V/s. M/s. Standard Portfolios Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1,	Vasudho	e Ben - Adv.	for Responden	1
2.	Yogesh J	oiga, Adv.	Far Retiti	ores
3.	Anit S	00L, Adv.)		Alhyerton (AV)
4.	Achigee	t Negi, Adr Chopna, CS.		
5.	Malit	Nagar, Adv.	- For Politions	on Aldo
6.	1-1001	,		1920 °,

ORDER

A request for adjournment is being made by the Ld. Counsel for the respondent and the same is not opposed by the ld. Counsel for the petitioner.

2. Re-notify these CAs 196/2012, 470/2010 & 64/2011 on 24.10.2016.

(Ina Malhotra) Member Judicial